

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

NOTIFICATION

No. 177

Dated 25/5/2015

It is notified for information of all the eligible candidates who have applied for the post of **Steno-Typists** in Subordinate Courts of **Kashmir Division** pursuant to the Advertisement Notice No. 986 dated 20.02.2014 and Notice No. 1337 dated 25.03.2015, that their Shorthand/ Transcription Test will be held on **Computer Key Board** as per below mentioned schedule:

Date of Test	Venue	Candidates belonging to
30 th May, 2015 (Saturday) (10:00 a.m)	State Judicial Academy, Momin – Abad, Tangpora Srinagar, new Court Complex	District Srinagar
31 st May, 2015 (Sunday) (10:00 a.m)	State Judicial Academy, Momin – Abad, Tangpora Srinagar, new Court Complex	All Districts of Kashmir Province other than District Srinagar.

The candidates are asked to collect their Roll Number Slips from the Office of Chief Justice's Secretariat, High Court wing, Srinagar upto 29.05.2015 during office hours.

M. Akhoun
25-05-2015
(Mohammad Yousuf Akhoun)
Principal Secretary to
Hon'ble the Chief Justice

No. 122-34/PSy-344
Copy to:

Dated: 25-05-2015

- 1) Registrar General, High Court of J&K, Srinagar for information.
- 2) Director, State Judicial Academy, Srinagar for information.
- 3) Registrar Judicial, High Court wing, Srinagar for information.
- 4) Secretary to Hon'ble Mr. Justice Mohammad Yaqoob Mir.
- 5) Secretary to Hon'ble Mr. Justice Hasnain Massodi.
.....for information of their lordships.
- 6) Pr. District & Sessions Judge, Leh/Kargil with the request to display the notification at a conspicuous place in the Court building and also give wide publicity to the Notification within their jurisdiction.

- 7) Director Information, Srinagar with the request to publish the above Notification in daily newspapers i.e. **Greater Kashmir, Daily Aftab, Srinagar Times and Leh Times** forthwith.
- 8-10) Director, Radio Kashmir **Srinagar/Leh/Kargil** with the request to broadcast and give a wide publicity to the Notification through **News & Employment Bulletin**.
- 11) Director, Doordarshan **Srinagar** for broadcast of the above Notification in **News & Employment Bulletin**.
- 12) Incharge NIC for uploading in High Court Website.


(K.K.Sharma)
Assistant Registrar
25/5/2015